NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	CP (TCAA) No.63/HDB/2017		
COMPANY PETITION/APPLICATION NO.	CP/416/2016		
NAME OF THE COMPANY	International Paper APPM Limited		
NAME OF THE TRANSFEROR/DEMERGER COMPANY			
NAME OF THE TRANSFEREE/RESULTING COMPANY	х		
UNDER SECTION	391/394		

Counsel for TRANSFEROR/DEMERGER COMPANY/Petitioner.

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VIVER GANGSH	Advocate	igerassociates (Legmoil.	Vined
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Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. trecreder (SER)	JD	9444384521	s. teened

ORDER

Heard Mr.Vivek Ganesh, Learned Counsel for Petitioner; Ms.S.Meenakshi, J.D. for Respondent.

The Learned Counsel for Petitioner submitted his reply and copy is also served to the R.D. In the meanwhile, Regional Director is directed to submit comments.

Case is posted to 19.12.2017.

Member (T)

Member (J)